

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1471**  
TO BE ANSWERED ON 01.07.2019

**MODERNISATION OF 'TANDAS' COMMUNITY**

**1471 SHRI ANNASAHEB SHANKAR JOLLE:**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether one of the objective under the various flagship projects of the Government is the improvement/face-lift programme of the typical 'Tandas' inhabited by 'Lambani' community mainly in the States of Karnataka, Maharashtra, Telangana and Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) whether the Government is considering the complete modernization of these 'Tandas' in a big way and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR TRIBAL AFFAIRS**  
**(Smt. RENUKA SINGH SARUTA)**

(a) to (c): The Government of Karnataka has announced a flagship programme in its 2018-19 budget, known as Pragathi Colony/ Thanda" for overall development of most backward Thandas in Karnataka. In this regard the Karnataka Thanda development Corporation has selected 46 most backward Thandas, in 1<sup>st</sup> stage and action taken to provide infrastructural facilities like CC Road, Drains, Community Halls, Pure Drinking water plants, highmast lamps, Connecting road etc. The Government also Planned to develop rest of the Backward thandas in upcoming years. The Government of Karnataka has established a special purpose organization called the Thanda Development Corporation (KTDCL) during, 2009, for complete development and modernization of the 3395 thandas in a big way. The main objective of KTDCL are as under.

(i) To create Physical, socio-economic, cultural, moral education and healthcare related infrastructure for the overall development of thandas in particular and thanda habitants in general and to develop and facilitate to develop basic infrastructure and communication facilities, community cdnter's etc to thandas.

(ii) To provide necessary infrastructure for providing quality education to the thanda habitants by establishing mobile schools, part-time hostels and residential school on the line of model Morarji/Desai/navodaya/ kittur rani Chennamma/Ekalavya/Ashrama Shalas (From 1<sup>st</sup> to 10<sup>th</sup> std) and mobile.

(iii) To create such economic infrastructure that provides an opportunity for the thanda habitants to engage in self-employment and group employment/income generation activities and to undertake training programme for acquiring new skills and upgrading/

enhancing and developing the skills in various fields, especially the traditional unique Kasuthi Skill (Stitching & embroidery) of Banjara Costumes to attract young Lambani generation and fashion world to renew, promote & strengthen socio economic conditions of the community.

(iv) To Facilitate in providing legal title to agriculture land of Banjara Farmers who are cultivating for the livelihood since long time in forest land/ Government land/Gomal land and also to facilitate in providing legal status to thandas by way of providing legal titles over the sites and houses constructed in forest land, Government land/ Gomal and in private land and also to regularize the sites and houses occupied by thanda habitants in such lands from ages. And to facilitate and co-ordinate with the concerned departments in converting the remaining thandas (hamlet village's) into revenue villages. In this regard the Govt of Karnataka has released the Grants to the KTDCL, and the works/ Programmes undertaken in the last 5 years are as under.

Year	Grant released	No of works/ Programmes Undertaken		
		Community Halls/ School Buildings	CC roads/ CC Drains	Awareness, Training/ Programme/others
2014-15	75.00Cr	230	257	150
2015-16	87.00Cr	214	250	165
2016-17	90.00Cr	184	349	200
2017-18	85.00Cr	140	482	220
2018-19	96.60Cr	108	597	270

2. Tribal Welfare Department, Government of Telangana has intimated that there are about 5848 Tandas inhabited by Lambadis in the State of Telangana. Out of which, 1271 Tandas having 500 and more population have been declared as separate Gram Panchayats so as to enable for all round development of the Tandas. Other important facilities like safe drinking water (under Mission Bhageeratha) and Sanitation, Health and Nutrition, Education, Infrastructure provided road connectivity to all the Tandas having 250 and above population, Agriculture (Agriculture Investment Support Scheme @ Rs.10,000 per acre per year, Rythubandhu and Rythubeema – Rs.5.00 lakhs insurance), Social Security (Aasara Pensions @ Rs.2016 to Old Age Pensioners and Widow Pensioners and Rs.3016 to Physical Handicapped Pensioners), Kalyanalexmi Scheme – Rs.1,00,116 for bridal family at the time of marriage and Poverty Reduction, have been considered to be critical for the wholistic development of the Gram Panchayat. Thus Tandas declared as Gram Panchayats will be face-lifted. Further, due priority is being given for all round development of all the Tandas in the State of Telangana.

3. Tribal Development Department, Government of Maharashtra has intimated that Vasantrao Naik Tada / Vasti Sudhar Yojana is being implemented by the Government of Maharashtra since 2003 for the development of Tandas and Vastis of Vimukta Jati and Nomadic Tribes (Lambani caste is included in VJNT) Under Vasantrao Naik Tada / Vasti Sudhar Yojana funds are sanctioned on the criteria of population for providing basic amenities like electrification, drinking water, internal roads, drains, toilets, community hall / libraries, and road connected to the main road are sanctioned through this scheme. There is no provision for complete modernization in big way of Tandas/Vastis in this scheme.

4. Government of Andhra Pradesh has not conveyed any specific information in the matter.

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